



IN THE HIGH COURT OF KARNATAKA AT BENGALURU

DATED THIS THE 3RD DAY OF FEBRUARY, 2026

BEFORE

THE HON'BLE MR. JUSTICE S.R.KRISHNA KUMAR

WRIT PETITION NO. 13399 OF 2025 (GM-CPC)

BETWEEN:

1. SRI DAYANADA ADYAR
S/O M POOVAPPA,
AGED ABOUT 58 YEARS
R/AT 3-121/1 PRAJNA KAUSHAL,
MOODA ADYAR, NEAR NADUMANE,
ADYAR POST, MANGALURU,
DAKSHINA KANNADA DISTRICT-575007
2. SRI. JAYARAJ PRAKASH
S/O A RAGHURAM
AGED ABOUT 63 YEARS
R/AT NO. 1-34-, RAJPRAKASH,
MADDADKA, KUVETTU POST, BELTHANGADY,
DAKSHINA KANNADA DISTRICT-574217.
3. SRI. KALBAVI PURUSHOTHAM KULAL
S/O LATE AITHAPPA MOOLYA
AGED ABOUT 64 YEARS
R/AT NO. 5-59, KAVERI KALBAVI,
KODIKAL GOVT. SCHOOL ROAD,
DEREBAIL, MANGALURU
DAKSHINA KANNADA-575006
4. SRI. ANIL DAS
S/O MAHABALA,
AGED ABOUT 51 YEARS,
R/AT NO. 23-246-15, SHRI DURGA NILAYA,





KAPIKAD AMBIKA ROAD,
NEAR GATTY SAMAJA BHAVANA,
KAPIKAD ULLALA, MANGALURU,
DAKSHINA KANNADA-575020

5. SRI. CHANDRASHEKAR PARAMESHWAR MOOLYA
S/O LATE PARAMESHWARA
AGED ABOUT 73 YEARS,
C/O NIRANJAN BELMAN,
R/AT D NO. 1-03-226/2, MANGALA DEEPA,
KALBAVI ROAD, KOTTARA,
ASHOKNAGAR, MANGALURU-575006.
6. SRI. RAJENDRA KUMAR S
S/O. S. GIRIJA
AGED ABOUT 62 YEARS,
R/AT GOKULA , NO.4-48/68,
KEMBAR ROAD, PRASHANTH BHAG,
1ST CROSS, ALAPE VILLAGE,
PADIL POST, MANGALURU-575 007(D.K.).
7. SRI. JAYANTA K. SANKOLIGE
S/O K. KRISHNAPPA,
AGED ABOUT 47 YEARS
R/AT NO. 3-56, HOMBELAKU SANKOLIGE,
SOMESHWARA, UCCHILA POST,
ULLALA, UCCHILA POST, ULLALA TALUK,
MANGALURU-D.K-575 020
8. SRI. SUDHAKAR N. SALIAN
S/O. NARAYANA J. BANJAN,
AGED ABOUT 46 YEARS
R/AT MAA RESIDENCY, KAMBLA CROSS ROAD,
SURATHKAL-575 003(D.K.).
9. SRI. MAHABALA KULAL
S/O. GANAPA KULAL,
AGED ABOUT 62 YEARS



R/AT NO. 4-349, SUKEERTHI,
KEMPUGUDDE, NEERMARGA POST,
MANGALURU- 575 029, D.K.

10. SRI. BHOJA ADYAR
S/O. DOOMAPPA MOOLYA,
AGED ABOUT 71 YEARS
R/AT PRASHANTH NILAYA, JOKATTE,
MANGALURU-575 011, D.K.
11. SRI. ASHOK KUMAR
S/O. VASU BANGERA,
AGED ABOUT 55 YEARS
R/AT NEW HOUSE, BARIGRA,
KULURU, MANGALURU-575 013.D.K
12. SRI. BHAVANI SHANKAR
S/O. VENKAPPA GUJARAN
AGED ABOUT 63 YEARS,
B.S TAILOR, MAROLI, JODUKATTE,
MANGALURU-575 005, D.K
13. SRI. SEENA MOOLYA P
S/O. GURURVAPPA MOOLYA,
AGED ABOUT 64 YEARS
R/AT NO. I-S-25-2099/1,
SHARADHI, HOYGEBAIL,
NEAR PRIYA ENGINEERING,
URVA ASHOKNAGAR POST,
MANGALURU-575 006, D.K.
14. SRI. GANGADHAR BANJAN
S/O CHINMAYI MOOLYA
AGED ABOUT 49 YEARS
R/AT SHREE LAXMI,
JUMMA MASJID ROAD,
KALAI, MANGALURU-575 019. D.K.



15. SMT. SUJATHA P KULAL
W/O. PURUSHOTTAM KULAL KALBAVI
AGED ABOUT 56 YEARS,
R/AT. KAVERI HOUSE,
KALBAVI ROAD, KOTTARA, MANGALURU.

...PETITIONERS

(BY SRI. SACHIN B S.,ADVOCATE)

AND:

1. DAKSHINA KANNADA DISTRICT MULYARA YANE
KULALARA MATHRU SANGHA R
THROUGH ITS PRESIDENT,
POLICE LANE, TELECOM HOUSE ROAD,
MANGALURU-575001.
2. SRI. MAYUR ULLAL
S/O. THIMAPPA, MAJOR,
R/AT. 20-32, AKKARE KERE MAJAL,
ULLAL, MANGALURU-575001.
3. SRI. S. GOPAL
S/O. MONAPPA MOOLYA, MAJOR,
R/AT 7-118-1(4)M 2 MAIN,
15 CROSS, K.S. RAO LAYOUT,
YEKKUR, BAJAL POST, MANGALURU-575001.
4. SRI. RAMU U,
S/O. SOMAPPA, MAJOR,
R/AT 7-378, RAMA NAGAR HOUSE,
UPPINANGADY , PUTTUR TALUK, D.K-574 241..
5. SRI. PUNDARIKAKSHA U
S/O. NARAYANA MOOLYA, MAJOR,
R/AT ANEGUNDI HOUSE,
KAIRANGALA VILLAGE AND POST,



ULLAL TALUK, D.K.-575 020.

6. SRI. PRAVEEN BASTHI
S/O. SUNDARA BASTHI, MAJOR,
R/AT BASTHI HOUSE, SANKOLIGE,
SOMESHWARA -UCHILA-574 117.
7. SRI NAGARAJ
S/O. LATE BABU MOOLYA, MAJOR,
R/AT DURGA NILAYA,
ACHUKODI, BONDEL, MANGALURU-575 008.
8. SRI. NARAYANA C. PERNE
S/O. CHANDU MOOLYA, MAJOR,
R/AT 3-36/2, SHANTI DHAMA,
OPP MANDAVI SHOWROOM,
PANEMANGALURU,
BYPASS, NARIKOMBU, D.K-575 010.
9. SRI. NAVEEN KULAL
S/O. BOLYAPPA MOOLYA, MAJOR,
R/AT TARIGUDDE HOUSE,
CHIKMUDNOOR VILLAGE , PUTTUR-574 201.
10. SRI MADHAVA KULAL
S/O. DUGAPPA KULAL, MAJOR,
R/AT YELABE, SHEDIGURI,
NARIKOMBU, BANTWAL,D.K.-574 211.
11. SRI KUSHALAPPA K
S/O. ANGARA MOOLYA, MAJOR,
R/AT F-1, PRAKRTHI APARTMENT,
LOBO LANE CROSS ROAD,
KADRI, MANGALURU-575 002.
12. SRI. JAYAPRAKASH
S/O. JANARDHANA, MAJOR,
R/AT 1127, G.T. ROAD,



KUDROLI, MANGALURU-575 003.

13. SMT. HARSHALATHA
W/O. VASANTHA K, MAJOR,
R/AT 3-105/17,
MATHASHREE NILAYA, BABBUKATTE,
HOSAGADDE, MANGALURU-575 017.
14. SMT. BABITHA RAVINDRA
W/O. LATE. RAVINDARA SALAIN, MAJOR,
R/AT 5-38/2, NIDHISHREE, BOLPUGUDDE,
KAVOOR, MANGALURU-575 015.
15. SRI. PURUSHOTHAM S
S/O LATE VENKAPPA, MAJOR,
R/AT 2-12-884, VIJETHA PADMA NILAYA
NEAR RAMA BAJANA MANDIRA NODU
BEJAI, MANGALORE-575 004
16. SMT. JALAJAKSHI
W/O. CHENNAPPA G BANGERA, MAJOR,
R/AT 18-197(B), ROHAN
RAKSHITHA COMPOUND,
OLD PANCHAYATH ROAD,
PANEMANGALORE, BANTWAL-574 211.
17. SRI. BHASKAR M PERUVAI
ADULT, CHIEF ELECTION OFFICER, ADVOCATE
S/O KORAGAPPA MOOLYA, MAJOR,
J M BUILDING , JUMMA MASJID,
MAIN ROAD, PUTTUR-574 201.
18. SHRI LAXMAN KUNDAR
ADULT, ELECTION OFFICER, ADVOCATE, MAJOR,
MB ABDUL REHMAN LAW CHAMBER.
OPP ANANDA SHETTY CIRCLE.
ATTAVARA, MANGALURU-575001,



19. SHRI. JAYAPRAKASH
ADULT, ELECTION OFFICER, ADVOCATE, MAJOR,
EBROSE COMPLEX, JAIL ROAD,
KODIALBAIL, MANGALURU-575003

20. KIRAN KUMAR A
S/O SHIVAPPA MOOLYA,
AGED ABOUT 38 YEARS,
R/AT AJJAVARA VILLAGE AND POST,
PUTTURU TALUK, MANGALURU, DK-574201.

21. P PRABHAKARA
S/O LATE H CHANGAPPA
AGED ABOUT 58 YEARS
R/S PALGUNI APPARTMENT
FLAT NO. 202, HOIGEBAIL
URVA, MANGALORE-575 006.

...RESPONDENTS

(BY SRI. Y. RAJENDRA PRASAD SHETTY, ADVOCATE FOR
C/R1, R2 TO R10 & R12 TO R21 ARE SERVED &
UNREPRESENTED)

THIS W.P. IS FILED UNDER ARTICLE 227 OF THE
CONSTITUTION OF INDIA PRAYING TO QUASH THE
IMPUGNED ORDER DTD. 03.04.2025 IN MA NO. 8 OF 2025 ON
THE FILE OF PRL. CIVIL JUDGE AND CJM MANGALORE AS
PER ANNX-A AND CONSEQUENTLY ALLOW IA NO. 3 AS
PRAYED FOR IN THE INTEREST OF JUSTICE AND EQUITY.

THIS PETITION, COMING ON FOR ORDERS, THIS DAY,
ORDER WAS MADE THEREIN AS UNDER:



CORAM: HON'BLE MR. JUSTICE S.R.KRISHNA KUMAR

ORAL ORDER

1. Learned counsel for the petitioners has filed a memo dated 30.01.2026 stating that O.S.No.1399/2024 filed by the petitioner has been withdrawn and the matter is settled out of Court. Hence, he seeks to withdraw the petition.

2. The memo is taken on record.

3. In view of memo, the petition is ***disposed of*** as withdrawn.

In view of disposal of this petition, I.A., if any, does not survive for consideration and the same stand dismissed.

Sd/-
(S.R.KRISHNA KUMAR)
JUDGE

KS
List No.: 1 SI No.: 28